

(b) if so, whether after the resettlement work having been over, the Dandakaranya Development Authority has started the integrated development, and

(c) if not, whether Government contemplate to ask the Dandakaranya Development Authority to start the work, if so, from which date and the estimated cost ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) Yes, Sir.

(b) and (c) The programme of resettlement of displaced persons from erstwhile East Pakistan and the integrated development of the area with particular regard to the promotion of the interests of the area's tribal population have been undertaken by the Dandakaranya Development Authority side by side. The resettlement work continuing

Execution work of Potteru Scheme

6596 SHRI ARVIND NETAM : Will the Minister of LABOUR AND REHABILITATION be pleased to state

(a) whether the execution work of Potteru Scheme will be taken up by the Orissa Government instead of the Dandakaranya Development Authority,

(b) the justification in the work being taken up by the State Government of Orissa: when workers likely to be surplus in Dandakaranya Development Authority could be absorbed against Potteru work, if taken up by the Dandakaranya Development Authority; and

(c) whether Government are considering to speed up Potteru execution work to avert reduction of staff, if not, the reason for the delay ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) The Government of Orissa has offered to release 40,000 acres of Land in the command of the Potteru Irrigation Scheme for the resettlement of displaced persons, provided the Central Government agrees to finance the said scheme. The estimated cost of the scheme, at present, is

Rs. 14.35 crores. The scheme is under examination. The question regarding the agency for the execution of the scheme will arise only after a decision about financing the scheme has been taken.

(b) and (c) Do not arise.

Surplus Staff in Dandakaranya Development Project

6579 SHRI ARVIND NETAM : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the work for integrated development of the area and local tribals will be taken up by the Dandakaranya project; how long the project will continue and whether there will be any reduction of the staff, and

(b) whether Government of India have prepared schemes to absorb the staff likely to be surplus, if so, the salient features of the schemes ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) and (b) The programme of resettlement of displaced persons from erstwhile East Pakistan and the integrated development of the area as well as the settlement of local tribals are being undertaken side by side. It is difficult to state how long project will continue.

There is a general scheme of the Government of India for absorbing staff rendered surplus on the basis of the recommendations of the Work Study by the Staff Inspection Unit of the Ministry of Finance, in other central Government offices through the Surplus Cell of the Department of Personnel. This scheme applies to the Dandakaranya Project, also.

Participation of India in International Conferences, Congresses and Seminars

6598. SHRI ANNASAHAB GOTKHI-NDE : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of the officials and non-

officials who were sent as delegates to International Conferences, Congresses and Seminars held abroad in which India participated in 1971-72; and

(b) the expenditure incurred thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) (a) and (b) India participated in 472 International Conferences, Congresses, Seminars etc held abroad during 1971-72. The information regarding the exact number of officials and non-officials who participated in these International Conferences, Congresses, Seminars etc and the expenditure incurred thereon will have to be collected from all Ministries/ Departments of the Government of India and our Missions abroad and will be placed on the Table of the House as soon as it has been compiled.

Gypsum Deposits in Jammu and Kashmir

6599 SHRI M KATHAMUTHU
Will the Minister of STEEL AND MINES be pleased to state :

(a) whether gypsum deposits have been found in several places in Jammu and Kashmir,

(b) if so, the estimated potential of the gypsum deposits in the state, and

(c) whether any steps are being taken for the commercial exploitation of these deposits ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) (a) As a result of investigations carried out by the Geological Survey of India, gypsum deposits have been located in two major belts in Jammu and Kashmir, viz., Ramban-Batoli-Assar belt in Doda district, Jammu and Jhara, Islamabad, Dhanni Sayadan belt in Kashmir. Gypsum is also found in Puga valley, in Ladakh

(b) The estimated potential of gypsum reserves are of the order of 21.59 million tonnes upto 30.48 meters depth extension

in Jammu Province and 57.52 million tonnes upto 30.48 meters depth extension in Kashmir Province. Gypsum reserves of Ladakh have not so far been assessed

(c) The Gypsum deposits in Kashmir region are presently being used by Wuyan Cement factory in Srinagar. The State Government are also having a proposal to mine gypsum from Jammu area for manufacturing sulphuric acid and to supply 1000 tonnes of gypsum to Department of Agriculture, Jammu & Kashmir to reduce alkalinity of the soil, and to small scale units manufacturing crayons, plaster of Paris etc.

अस्पताल के निर्माण में धाधली

6600 श्री मूलचन्द डागा क्या भ्रम और पुनर्वासि मंत्री यह बताने की कृपा करेंगे कि दैनिक अप्रेजी 'हिन्दुस्तान टाइम्स' दिनांक 23 अप्रैल, 1972 के पृष्ठ 10 पर "हम्पनाल के निर्माण में धाधली" शीर्षक में छप समाचार पर सरकार की क्या प्रतिक्रिया है और क्या सरकार इसकी जांच करायेगी और दोषी व्यक्तियों को दण्डित करेगी ?

भ्रम और पुनर्वासि मंत्री (श्री आर० के० खाडिलकर) कर्मचारी राज्य बीमा निगम प्राधिकारियों ने सूचित किया है कि अस्पताल का निर्माण राज्य सरकार को मंजूर किया गया था, जिनमें मामले में एक पूर्ण रिपोर्ट प्रतीक्षित है।

भारतीय कर्मचारी सघ के अध्यक्ष द्वारा बोनस के बारे में सुझाव

6601 श्री मूलचन्द डागा
श्री बी० के० दासचौधरी

क्या भ्रम और पुनर्वासि मंत्री यह बताने की कृपा करेंगे कि 23 अप्रैल, 1972 के समाचार-पत्र "दि हिन्दुस्तान टाइम्स" में प्रकाशित वर्तमान बोनस व्यवस्था के बारे में भारतीय कर्मचारी सघ के अध्यक्ष श्री नवल गुच० टाटा के वक्तव्य पर भ्रम विभाग की क्या प्रतिक्रिया है ?